

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**CP No. 754/2018
in
OA No. 200/2013
MA-1109/2019**

This the 5th day of April, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Shailender Kumar Age-28 yrs.,
Roll No. DLI-JFA-02
S/o Sh. Mahipal Singh,
Village-Jatauli, PO-Hasanpur,
The-Hodal, District-Palwal,
Haryana ...Applicant

(By Advocate: Sh. Rajesh Kumar)

VERSUS

1. Sh. Rajiv Gauba
Secretary,
Ministry of Home Affairs,
Govt. of India,
New Delhi.
2. Sh. K. Elango
Special Secretary,
Aviation Research Center,
Directorate General of Security,
Cabinet Secretariat, East Block-V,
R.K. Puram, New Delhi-66.
3. Sh. S.K. Sinha
The Directorate General of Security,
Cabinet Secretariat, East Block V,
R.K. Puram, New Delhi-66.
4. Sh. R.K. Vatan

Joint Deputy Director (Pers-A),
Aviation Research Center,
Directorate General of Security,
Cabinet Secretariat, East Block V,
R.K. Puram, New Delhi-66.

5. Sh. Narotam Kumar
Assistant Director (Pers-A)
Aviation Research Center,
Directorate General of Security,
Cabinet Secretariat, East Block V,
R.K. Puram, New Delhi-66.

... Contemnors

(By Advocate: Sh. Piyush Gaur and Sh. D.S. Mahendru)

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

In view of the order passed by the Hon'ble High Court of Delhi in WP(C) 13889/2018 dated 21.12.2018 staying the operation of the impugned order dated 30.07.2018 in OA No. 200/2013, this CP is closed. Notices issued to the alleged contemnors are discharged. However, the petitioner may file CP at a later stage, if he is so advised.

MA No. 1109/2019 is also accordingly disposed of.

(A.K. Bishnoi)
Member (A)

(S.N.Terdal)
Member (J)

/ns/

